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Title: Need to consider the extension of facility of reservation for SCs/STs people in promotions to Group 'A' posts.

DR. MANDA JAGANNATH (NAGARKURNOOL): At present the Scheduled Castes (SC) and Scheduled Tribes (ST) are given reservations in promotions up to the lowest rung of group 'A' and after that there are no chances of promotions to the officers from the SC/ST community to get opportunity to work at higher grades of group 'A' posts and none at the level of Chairman cum Managing Director levels.

Though the Government claims that though there is no reservation in promotions after the lowest rung of 'A' group, there is provision to consider the cases of Scheduled castes and Scheduled Tribes when they fall in the zone of consideration. But when Schedule Caste, Schedule Tribe officers fall in the zone of consideration, with one pretext or other SC/ST officers are not considered for promotion and their cases are rejected to higher cadre posts at interview level.

Such type of injustice occurs because there are no Schedule Caste and Scheduled Tribe members in the interview board of higher cadre posts, and there no members in Board of Directors who could safeguard the interests of SC/ST employees in the higher cadre posts.

I request the Government of India to consider the extension of reservation facility in promotions to higher grades of group 'A' posts and to include the SC/ST members in the Board of Directors level.